

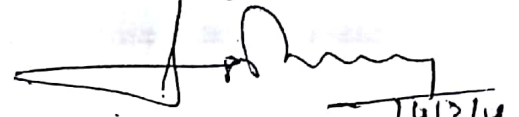
F.No. 01(04)/Tour/CESTAT/2018  
Customs, Excise & Service Tax Appellate Tribunal  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated : 14.3.2018

ORDER NO. 21 OF 2018 (TOUR)

In continuation of tour order no. 19 of 2018, I am directed to convey that the tour of Hon'ble Shri M.V. Ravindran, Member (J) from CESTAT Hyderabad to CESTAT Mumbai is extended till 23.3.2018, without TA/ DA.

By Order



(A. Mohan Kumar)  
Registrar

Copy to

1. SPS to Hon'ble President, CESTAT, Delhi
2. SPS to Hon'ble Shri M.V. Ravindran, Member (J), CESTAT, Mumbai
3. SPS to Sr. Member, CESTAT, Mumbai
4. PA to Registrar, CESTAT, New Delhi.
5. Dy. Registrar/Asstt. Registrar, CESTAT, Mumbai/ Hyderabad.
6. Accounts Section, CESTAT, New Delhi
7. Website/ Caretaking Section
8. Guard file/Office copy